

Names of industrial units polluting the rivers

†1258. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Ministry is contemplating to start the procedure for removal of those identified industries, which are polluting Yamuna and Ganga rivers;

(b) if not, whether the Ganga and Yamuna rivers are not getting polluted due to these industries, which are situated on their banks; and

(c) if so, the details of Government's alternative scheme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

Trees felled for different projects

†1259. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the number of trees felled for different projects in the name of development and progress in Delhi during financial year 2013-14 and 2014-15, the details thereof;

(b) whether as per the norms of Ministry, plantation has been done in Delhi as much as the double number of the felled trees; and

(c) if not, the details of alternative measures taken by the Ministry to check the rising air pollution in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The number of trees felled for different developmental projects in Delhi during financial year 2013-14 and 2014-15 are 8196 and 6058 respectively.

(b) The compensatory afforestation has been done in Delhi as per the norms. Compensatory plantation has been carried out with planting of 96175 and 63124 trees in 2013-14 and 2014-15 respectively.

(c) The Government has taken various measures to control air pollution in Delhi which *inter-alia* include, the following:

- Bharat Stage-IV (BS-IV) emission norms have been implemented in 34 cities including NCR and BS-III emission norms have been notified in 2010 throughout country.

†Original notice of the question was received in Hindi.

- Introduced Pre-mix 2T in petrol at all petrol outlets.
- Operation of CNG mode as fuel in all public transport vehicles in Delhi.
- Introduction of Metro in Delhi to promote use of mass public transport system.
- Formulation of industry specific emission standards.
- Source-apportionment studies for fine particulate matter in ambient air in six cities namely, Delhi, Kanpur, Mumbai, Chennai, Bangalore and Pune.
- Strengthening the network of air quality monitoring stations.
- Promotion of cleaner technologies.

Declining forest area

†1260. DR. VIJAYLAXMI SADHO: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware of the fact that forest area is getting eroded and is declining;

(b) if so, the details thereof during last three years, year-wise and State-wise; and

(c) the details of fund allocated, amount spent by Government during last three years for forestation and to improve the deteriorated forest areas, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Forest Survey of India, Dehradun is carrying out the assessment of forest cover of the country biennially and the findings are published in India State of Forest Report. India State of Forest Report 2013 is the latest in the series. As per India State of Forest Report-2013, there is an overall net increase of 5871 square kilometers in the forest cover of the country as compared with India State of Forest Report-2011. The details showing forest cover and change in forest cover in States/UTs wise are given in Statement-I (*See* below).

(c) Afforestation in the country is taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP), National Bamboo Mission (NBM) and under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), 13th Finance Commission Grant, different State Plan/Non-Plan Schemes including externally aided

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